

amounting to Rs. 117.96 was also met by the Railway.

So far as the accident at Chata on 22nd June, 1957, is concerned, no claims have yet been received.

Railway Employees

1510. Shri Harish Chandra Mathur: Will the Minister of Railways be pleased to state the strength of each of the various categories of officers and ministerial staff as on the 31st March, 1950, 1954 and 1957 in the (i) Railway Board (ii) Zonal Headquarters and (iii) on Executive Jobs in Divisions?

The Minister of Railways (Shri Jagjivan Ram): The information is being collected and will be laid on the Table of the Sabha.

Electric Track Recorders on Railways*

1511. Sardar A. S. Saigal: Will the Minister of Railways be pleased to state:

(a) the number of Electric track recording cars in India;

(b) the name of the person who first produced it in India;

(c) whether there is any proposal to have more electric track recorders;

(d) The average mileage of this car test in the whole of India in a year; and

(e) how many Hallade Track recorders Indian Railways are having?

The Minister of Railways (Shri Jagjivan Ram): (a) One only.

(b) Mr. H. J. Mulleneux, Chief Electrical Engineer of the ex-G.I.P. Railway in 1937-38.

(c) No, Sir. However, one Mechanical track recording car is on order.

(d) The electric track recording car tests about 13,000 miles of track on an average every year.

(e) Ten.

P. & T. Strike Emergency

4512. { Shri Supakar:
Shri M. D. Mathur:
Shri Morarka:

Will the Minister of Transport and Communications be pleased to state:

(a) the total expenses incurred by Government in the preparations to meet the emergency of the proposed strike by Posts and Telegraphs Employees on the 8th-9th August, 1957;

(b) how much of the above expenditure was of a temporary nature and how much of a permanent nature; and

(c) the details of the total expenditure incurred?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). Information is being collected and will be placed on the Table of the Lok Sabha.

Roads in Backward Areas of Bombay

1513. Shri Chandra Shanker: Will the Minister of Transport and Communications be pleased to state the amount allotted for the construction and repair of roads in the backward areas in Bombay State for the years 1956-57 and 1957-58?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The construction and repairs of roads in the backward areas in Bombay State are the responsibility of the State Government and no amount has been allotted by the Government of India during 1956-57 and 1957-58 for this purpose.

Foot-Over-Bridge at Sholapur Railway Station

1514. Shri Sonavane: Will the Minister of Railways be pleased to state:

(a) at what stage the construction of a foot-over-bridge or preliminaries

thereof at Sholapur Station on the Central Railway has reached; and

(b) the date when the construction would be completed?

The Minister of Railways (Shri Jagjivan Ram): (a) A proposal to provide a foot-over-bridge connecting the circuiting areas at the broad gauge and metre gauge stations is under investigation.

(b) The proposal is expected to be finalised jointly by the Central and the Southern Railways in the very near future. Construction of the foot-over-bridge can, however, start only after the steel materials have been arranged. Actual execution is not expected to take more than 6 months.

हिमाचल प्रदेश में डाक का बांटा जाना

१५१५. श्री पद्म देव : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिमाचल प्रदेश में कई ऐसे स्थान हैं जहां महीने में एक बार भी डाक नहीं मिलती ;

(ख) क्या यह सच है कि वर्षा और शरद ऋतु में जिलों के केन्द्र स्थानों में भी कई बार एक-एक सप्ताह तक डाक नहीं बांटी जाती ;

(ग) क्या सरकार इस राज्य में डाक बांटने के लिये अधिक अच्छी व्यवस्था करेगी ; और

(घ) क्या बेतार के तार की व्यवस्था जो इस समय केवल सरकारी कार्य के लिये है, सर्वसाधारण के प्रयोग के लिये करना संभव हो सकेगा ?

परिवहन तथा संचार संचालय में राज्य-मंत्री (श्री राज बहादुर) : (क) जी, नहीं। हिमाचल प्रदेश में ऐसा कोई गांव नहीं है जहां डाक का वितरण महीने में कम-से-कम एक बार न होता हो।

(ख) भारी वर्षा के कारण सड़क के टूट जाने व रुक जाने के फलस्वरूप बिरले अवसरों पर ही दूरवर्ती क्षेत्रों में डाक के इस प्रकार से पड़ी रहने की संभावना हो सकती है।

(ग) जी, हां। १९५७-५८ में इस राज्य में ५० नये डाक-घरों के खोले जाने का प्रस्ताव है ; इससे डाक का कई बार बांटा जाना संभव हो सकेगा।

(घ) यह प्रश्न कि क्या कुछ शर्तों के अधीन यह व्यवस्था सर्वसाधारण के प्रयोग में लायी जा सकती है, अभी विचाराधीन है।

Railway Freight Surcharges

1516. **Shri Pramathanath Banerjee:** Will the Minister of Railways be pleased to state the surcharges on freight that are levied on perishables like fruits, vegetables, milk products and fish etc.?

The Minister of Railways (Shri Jagjivan Ram): The following supplementary charges are levied:—

(A) When despatched by Passenger trains

A supplementary charge of 12½ per cent. of total freight.

(B) When despatched by Goods trains

(i) on consignments of less than 20 maunds:—

(a) A surcharge of 6½ per cent. on the total freight;

and (b) A supplementary charge of 12½ per cent. on the total freight inclusive of the above surcharge.

(ii) On consignments of 20 maunds and above.

A supplementary charge of 12½ per cent. on the total freight.

Noe: The supplementary charge of 12½ per cent. is not levied on MILK carried by either passenger or goods trains.